

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1335
TO BE ANSWERED ON 19.09.2020**

INVESTMENT OF EPFO

**1335. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Employees Provident Fund Organization (EPFO) is investing its corpus in different entities to earn interest;**
- (b) if so, this investment is made with the approval of Central or concerned State Governments;**
- (c) whether investment of EPFO was made recently in some loss making or infrastructure projects have come to the notice of the Government especially from Uttar Pradesh, if so, the details thereof;**
- (d) whether EPFO has to bear a huge loss from these investments, if so, the details thereof;**
- (e) whether investment has been made with connivance of Regional provident Fund Commissioners and some officials of the State Governments and if so, the number of persons held responsible, arrested and action initiated against them; and**
- (f) whether Government has not learnt lessons from earlier such scams, if so, the steps taken or being taken by Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Sir. Employees' Provident Fund Organisation (EPFO) invest its corpus as per the Pattern of Investment notified by the Central Government and the internal guidelines of EPFO approved by the Central Board of Trustees, Employees' Provident Fund.

(c) to (e): EPFO does not invest in any loss making private sector Company or infrastructure projects as per the internal guidelines of EPFO.

(f): EPFO invests its corpus as per the Pattern of Investment notified by the Central Government.
